

(a) whether the attention of Government has been drawn to the big unemployment problem for agricultural labourers in flood-hit areas of West Bengal;

(b) whether Government had taken any steps to give unemployment relief to these agricultural labourers;

(c) if so, the details thereof; and

(d) whether Government instituted any enquiry to assess the damage caused to these agricultural labourers by floods?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE/
कृषि मंत्रालय में राज्य मंत्री
(SHRI ANNASAHEB SHINDE) :
(a) to (d) A statement is laid on the Table of the Sabha.

STATEMENT

(a) Yes Sir.

(b) and (c) The State Government have taken steps to give relief through employment to flood affected agricultural labourers by starting relief works wherever possible and a sum of Rupees Twenty lakhs Seventy five thousand has already been sanctioned for the purpose. Besides, an emergency programme for rabi cultivation on sixteen lakh acres has been taken and State Government has already sanctioned rupees two crores eighty four lakhs and fifty five thousand for distribution as agricultural loans to affected agriculturists for purchase of seeds. Agricultural labourers will be directly benefited from this.

(d) Yes, Sir, The State Government assessed that kharif crops on more than twenty six lakh acres were damaged by floods. Agricultural labourers who would have been engaged in various operations such as sowing, interculture, weeding and harvesting were affected as a result of the floods.

DRINKING WATER SUPPLY IN CALCUTTA CITY

*385. DR. K. MATHEW KURIAN :
SHRI MONORANJAN ROY :
SHRI K. P. SUBRAMANIA
MENON :

Will the Minister of HEALTH AND FAMILY PLANNING/स्वास्थ्य और परिवार नियोजन मंत्री be pleased to

(a) whether the attention of Government has been drawn to the inadequate water supply in Calcutta Metropolitan area; and

(b) if so, what steps have been taken by the Calcutta Metropolitan Development Authority to increase the capacity of the water supply in Calcutta?

THE MINISTER OF HEALTH AND FAMILY PLANNING/स्वास्थ्य और परिवार नियोजन मंत्री (SHRI UMA SHANKAR DIKSHIT) : (a) Yes, Sir.

(b) The Calcutta Metropolitan Development Authority has taken up 24 schemes estimated to cost Rs. 42 crores. A provision of Rs. 33 crores has been made for these schemes during the Fourth Five-Year Plan period. Three of these schemes have been completed, one is nearing completion and the remaining schemes are at various stages of implementation. The 60-million gallon plant at Palta has been commissioned recently which enables the per capita water supply in Calcutta to be raised to 50 gallons per day. 16 tube-wells have been commissioned raising per capita supply to 20 gallons per day in Tollygunj area. When all the schemes are implemented, it would be possible to supply water at the rate of 60 gallons per capita per day in Calcutta, 40 gallons in Howrah and 20 gallons in other Municipal and non-Municipal urban areas.

RECOGNITION OF GOVERNMENT OF INDIA PRESS WORKERS' UNION, KORATTY KERALA

*386. SHRI K. P. SUBRAMANIA MENON : Will the Minister of WORKS AND HOUSING/निर्माण और आवास मंत्रालय में राज्य मंत्री be pleased to state :

(a) whether it is a fact that the Government of India have denied recognition to the Government of India Press Workers' Union at Koratty Press, Trichur District Kerala on the ground that it had participated in the 1968 September strike of Central Government employees;

(b) if so, the details thereof;

(c) whether Government have received any representation from the employees of the Press in regard to the recognition of their union; and

(d) if so, the steps taken by Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING/निर्माण और आवास मंत्रालय में राज्य मंत्री (SHRI I. K. GUJRAL) : (a) and (b) The Government of India Press Workers' Union, Koratty was not recognised as it had served a notice for participation in the illegal strike of Central Government Employees in September, 1968.

(c) Yes.

(d) Since there are now two Unions functioning in the press, the verification of membership of both the Unions has had to be carried out. The verification report has since been received and is under consideration.

INDIAN MUSIC, DANCE AND DRAMA IN FOREIGN COUNTRIES

794. SHRI THILLAI VILLALAN : Will the Minister of EDUCATION AND SOCIAL WELFARE/शिक्षा और समाज कल्याण मंत्री be pleased to state the details of the future plans for popularising Indian Music, Dance and Drama in foreign countries ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE/शिक्षा और समाज कल्याण मंत्रालय में राज्य मंत्री (PROF. S. NURUL HASAN) : As part of its Cultural Activities and Cultural Exchange Programmes, the Government of India have been sending to foreign countries, from time to time, music and dance troupes as well as experts in the fields of dance, drama and music. These visits have, apart from popularising the artistic attainments of India contributed to the presentation of India's cultural heritage in a proper perspective in various countries. The performances of Indian musicians and dancers have been highly appreciated. A taste for Indian music and dance forms has been inculcated in foreign countries through the performances of

these artistes. The delegations have helped to promote mutual goodwill and understanding with other countries. It is proposed to continue this programme .

ANIMAL HEALTH COMMISSION

795. SHRI THILLAI VILLALAN : Will the Minister of AGRICULTURE कृषि मंत्री/be pleased to state :

(a) whether any Commission has been set up by FAO for Asia and for East ;

(b) if so, what are the details thereof and

(c) whether the Government of India is also a member in that Commission ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE /कृषि मंत्रालय में राज्य मंत्री (PROF. SHER SINGH) : (a) No Sir.

(b) and (c) Do not arise.

ILAYA PERUMAL COMMITTEE ON UNTOUCHABILITY

796. SHRI THILLAI VILLALAN : Will the Minister of EDUCATION AND SOCIAL WELFARE/शिक्षा और समाज कल्याण मंत्री be pleased to state :

(a) whether/Ilaya Perumal Committee's recommendations for establishing State, District and Taluk Committees for eradication of untouchability have been accepted by Centre; and

(b) if so, what steps have been taken to implement the same ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE/शिक्षा और समाज कल्याण मंत्रालय में राज्य मंत्री (PROF. S. NURUL HASAN) : (a) and (b) As the recommendations in question of the Committee on Untouchability Economic and Educational Development of the Scheduled Castes relate to the setting up of State Boards, Taluk Boards, etc. for dealing with cases of untouchability they were forwarded to State Governments/Union Territory Administrations for necessary action. This was also discussed at the State Ministers' Conference held at New Delhi on 20th and 21st May, 1971. The recommendations for setting